

(c) Increase in service tax rate has minimal impact on overall inflation and retail level fuel prices will also not put further pressure on inflation as long as the crude oil prices remain range bound.

NGO funding by foreign donors

1747. SHRI K.T.S. TULSI: Will the Minister of FINANCE be pleased to state:

(a) total amount of funds received by various NGOs in the country from the foreign donors; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The information is being collected and shall be laid on the Table of the House.

Access to credit by micro and small enterprises in Andhra Pradesh

1748. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of FINANCE be pleased to state:

(a) the details of steps taken by Government to ensure access to credit by micro and small enterprises in the State of Andhra Pradesh; and

(b) the details of the number of beneficiaries and the amount of credit provided under the Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, and other credit schemes, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) Government of India has taken several steps to ensure access of credit to Micro and Small Enterprises (MSE) including the State of Andhra Pradesh, which *inter-alia* include, advise to all Scheduled Commercial Banks (SCBs) to achieve a 20% year-on-year growth in credit to MSEs to ensure enhanced credit flow, allocation of 60% of the MSEs advances to the micro enterprise accounts, a 10% annual growth in number of micro enterprise accounts, adoption of one cluster, operationalising at least one specialised Micro, Small and Medium Enterprises (MSME) branch in every district etc. In addition, a target of 7.5% of Adjusted Net Bank Credit (ANBC) has been prescribed for Micro Enterprises. SCBs have been mandated not to accept collateral security in the case of loans up to ₹10 lakh extended to units in the MSE sector